

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3708  
ANSWERED ON:30.07.2009  
CONSTRUCTION OF GAS PIPELINE  
Sule Supriya

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether State-owned GAIL India Ltd. and Gujarat State Petronet Corporation have submitted a proposal to build a 1,500 km. pipeline connecting Krishna Godavari basin in Eastern coast to Central India;
- (b) if so, whether the proposal has been sent to Ministry Regulatory Board;
- (c) the total expenditure to be incurred on the pipeline; and
- (d) the time by which this project is likely to be completed and the extent to which it will be beneficial?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a) & (b): Following two Expressions of Interest (EOIs) have been submitted to the Petroleum & Natural Gas Regulatory Board (PNGRB) for natural gas pipelines initiating from Krishna Godavari basin in Eastern India:-
- i. GAIL's proposal for Central India Pipeline (CIPL) of length 1550 km (including spur-lines of 500 km) from Vijayawada (Andhra Pradesh) to Vijaipur (Madhya Pradesh).
  - ii. GSPL's proposal for pipeline of length 2277 km (including spur-line of 817 km) from Mallavaram (Andhra Pradesh) to Bhilwara (Rajasthan) with connectivity to Godhra (Gujarat).
- (c) & (d): After the route is finalized by PNGRB, it will be put under bidding process.